



**Central Administrative Tribunal  
Jammu Bench, Jammu**

T.A. No.61/3148/2020

This the 3<sup>rd</sup> day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

Manohar Singh, Age 26 years, S/o Sh. Omkar Singh, R/o Village Boura (Suffain), Tehsil and District Kathua.

...Applicant

(By Advocate : None)

Versus

1. The State of J&K through Commissioner / Secretary School Education Department, Civil Secretariat, Jammu.
2. Director School Education, Jammu.
3. Chief Education Officer, Kathua.
4. Zonal Education Officer, Barnoti.

...Respondents

(By Adv : Mr. Amit Gupta, AAG)

**O R D E R (ORAL)**

**Hon'ble Mr. Rakesh Sagar Jain, Member (A):**

Nobody appeared today on behalf of the applicant. Vide order dated 22.07.2020, Hon'ble High Court directed parties to appear before this Tribunal today i.e. 03.11.2020.



2. The applicant in the present TA seeks direction to the respondents to finalize and conclude the selection process for filling up the post of RET (Teacher) in UPS Suffain, District Kathua.
3. Learned counsel for the respondents submitted that Scheme for appointment of RET (Teacher) has been withdrawn by the Government, as such, the present TA has become infructuous.
4. Looking to the submission of learned counsel for the respondents that the scheme for selection and appointment of RET (Teacher) has been withdrawn, the present TA has become infructuous and the same dismissed as having become infructuous. It may also be noted that the withdrawal of scheme regarding RET (Teacher) has not been challenged by the applicant.
5. There is no order as to costs.

**(Anand Mathur)**  
**Member (A)**

**(Rakesh Sagar Jain)**  
**Member (J)**

*Piyush*